

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL

38 MG Marg, Civil Lines, Old Red Building, Allahabad-211001

CAUSELIST

Court No. : 1

Dated :12/02/2018 Time : 10:30 A.M.

CORAM:

Day : Monday

HON'BLE SH. ANIL CHOUDHARY, MEMBER JUDICIAL

HON'BLE SH. ANIL G. SHAKKARWAR, MEMBER TECHNICAL

<u>SI No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>.Vs.</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
<u>MISC.</u>						
<u>MATTERS</u>						
1	ST/ROM/52108/2015 ST/445/2009	M/ S B.P. CONSTRUCTION	. Vs.	C.C.E. LUCKNOW	Amit Awasthi/DR	
2	E/MISC/51743/2015 E/1482/2012	Kanpur	. Vs.	Mantora Oil Products Ltd	DR/IP	
3	E/MISC/51744/2015 E/1484/2012	Kanpur	. Vs.	Mantora Agro Industries Pvt Ltd	DR/IP	
4	E/MISC/51745/2015 E/1485/2012	Kanpur	. Vs.	Sh Siddartha Gupta Director	DR/IP	
5	E/MISC/51748/2015 E/1486/2012	Kanpur	. Vs.	Kanpur Edible Pvt Ltd	DR/IP	
6	E/MISC/51749/2015 E/1487/2012	Kanpur	. Vs.	Sh Manoj Gupta Director	DR/IP	
7	E/MISC/51746/2015 E/1490/2012	Kanpur	. Vs.	Dinesh Oil Ltd	DR/IP	
8	E/MISC/51747/2015 E/1491/2012	Kanpur	. Vs.	Sh Dinesh Arora Md	DR/IP	
9	ST/MISC/70384/2017 ST/56050/2014	Apco Infratech Ltd	. Vs.	Lucknow	Dharmendra Srivastava & Associates, C.A /DR	
<u>REGULAR</u>						
<u>MATTERS</u>						

10	E/566/2009	C.C.E. NOIDA	. Vs.	INDO ASIAN FUSEGEAR LTD.	DR/IP	Part-Heard
11	E/856/2009	Indo Asian Fusegear Ltd	. Vs.	Noida	P. K. Sahu/DR	Part-Heard
12	E/857/2009	M S Karolia	. Vs.	Noida	P. K. Sahu/DR	Part-Heard
13	E/2597/2010	C.C.E. NOIDA	. Vs.	INDO ASIAN FUSEGEAR LIMITED	DR/IP	Part-Heard
14	E/2598/2010	C.C.E. NOIDA	. Vs.	SH M.S.KAROLIA, GM &AUTHORISED SIGNATORY	DR/IP	Part-Heard
15	E/888/2011	C.C.E. NOIDA	. Vs.	INDO ASIAN FUSEGEAR LTD.,	DR/IP	Part-Heard
16	E/889/2011	C.C.E. NOIDA	. Vs.	SHRI M.S. KAROLIA, AUTHORISED SIGNATORY OF,	DR/IP	Part-Heard
17	E/2080/2012	Durga Trading Company	. Vs.	Lucknow	Amit Awasthi/DR	Part-Heard
18	E/2081/2012	Udai Chand Chaurasia Proprietor	. Vs.	Lucknow	Amit Awasthi/DR	Part-Heard
19	E/2082/2012	Rajesh Kumar Suri Partner	. Vs.	Lucknow	IP/DR	Part-Heard
20	E/2083/2012	Ashish Srivastava Authorised Signatory	. Vs.	Lucknow	Amit Awasthi/DR	Part-Heard


21	E/2084/2012	Alim Ali Authorised Signatory	. Vs.	Lucknow	Amit Awasthi/DR	Part-Heard
22	E/2085/2012	Hari Mohan Tripathi Accountant	. Vs.	Lucknow	Amit Awasthi/DR	Part-Heard
23	E/2086/2012	Naval Kishore Pandey Accountant	. Vs.	Lucknow	Amit Awasthi/DR	Part-Heard
24	E/2087/2012	Lucknow	. Vs.	Durga Trading Company	DR/IP	Part-Heard
25	E/2222/2012	Rajendra Daji Jadhav Prop	. Vs.	Lucknow	IP/DR	Part-Heard
26	E/2223/2012	Rakesh Chadha	. Vs.	Lucknow	SOMYA CHATURVEDI (ADVOCATE)/DR	Part-Heard
27	E/1686/2008	J.R.ORGANICS LTD.	. Vs.	C.C.E Allahabad	V. Lakshmi Kumaran, ALD/DR	
28	E/2665/2008	Suraj Prakash	. Vs.	Kanpur	Pankaj Bhatia, Advocate/DR	
29	C/71/2009	Sh Ajay Gupta	. Vs.	Noida	Naveen Malhotra/DR	
30	C/104/2009	Bharat Rana	. Vs.	Noida	S. K. Pahwa/DR	
31	C/128/2009	Kunal Travels (cargo)	. Vs.	Noida	Rupesh Kumar/DR	
32	E/906/2009	SARASWATI BEADS INDUSTRIES,	. Vs.	C.C.E. KANPUR	Prabhat Kumar/DR	
33	E/907/2009	SRI RAM MAHESHWARI PARTNER OF	. Vs.	C.C.E. KANPUR	Chander Sen, Consultant/DR	
34	E/1459/2009	JBM AUTO LIMITED	. Vs.	C.C.E. NOIDA	V. Lakshmi Kumaran, ALD/DR	
35	E/2802/2009	C.C.E. KANPUR	. Vs.	TRINTY TAPES	DR/IP	

				PVT. LTD. (UNIT NO.1)	
36	E/2959/2009	C.C.E. KANPUR	. Vs.	AGRAWAL ACURATE PRINTEK PVT. LTD.	DR/IP
37	E/2960/2009	C.C.E. KANPUR	. Vs.	SHRI A.K.AGARWAL, DIRECTOR OF	DR/IP
38	ST/86/2010	RESEARCH DESIGNS AND STANDARDS ORGANIZATION (RDSO),	. Vs.	C.C.E. LUCKNOW	S. C. Rajpal, Govt. Counsel (Adv.)/DR
39	E/591/2010	SHIV HARI PLYWOOD LIMITED	. Vs.	C.C.E. MEERUT II	IP/DR
40	E/592/2010	PUSHPENDRA MOHAN, MANAGING DIRECTOR	. Vs.	C.C.E. MEERUT II	Lasa Consultancy (P) Ltd./DR
41	E/501/2011	C.C.E. MEERUT II	. Vs.	KALSON INDUSTRIES,	DR/R. P. Jindal, Consultant
42	E/904/2011	SUPER PLASTRONICS PVT. LTD.,	. Vs.	C.C.E. NOIDA	V. Lakshmi Kumaran, ALD/DR
43	E/905/2011	AMARJEET SINGH, MANAGING DIRECTOR OF,	. Vs.	C.C.E. NOIDA	IP/DR
44	E/906/2011	JAG MOHAN SINGH, MANAGER (IMPORTS) OF,	. Vs.	C.C.E. NOIDA	IP/DR
45	E/2155/2012	Ginni Filaments Ltd	. Vs.	Lucknow	S. C. Kamra & Co./DR

46	E/2261/2012	Sushant Kamalkumar Saha . Vs. Proprietor	Lucknow	H.O. TEWARI,ADVOCATE/DR	
47	E/2313/2012	Jitendra Gandhi . Vs.	Lucknow	Anil Balani/DR	
48	C/3381/2012	Lucknow . Vs.	J K Export And Import House	DR/G. K. Sarkar, Adv	REMANDED FROM Hon. HC
49	C/3382/2012	Lucknow . Vs.	J K Shukla Prop	DR/IP	REMANDED FROM Hon. HC
50	C/57094/2013	Aseem Global Ltd . Vs.	Noida	M. S. Bhatia & Associates, /DR	
51	C/51584/2014	Ghaziabad . Vs.	New Bhardwaj Tyre	DR/IP	
52	E/70004/2016	Durga Trading Company . Vs.	Lucknow	AMIT AWASTHI ADVOCATE/DR	
53	E/70005/2016	Udai Chand Chaurasia Proprietor . Vs.	Lucknow	AMIT AWASTHI ADVOCATE/DR	

Checked By :

Prepared By: 


Assistant Registrar
(CESTAT, Allahabad)